

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 285/16	For furnishing status of applications by C.A.	621A	Sourcebits technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	V. LAKSHMOJI 980	Company & Director	<i>[Signature]</i>
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9448313483 . **ORDER**

Chartered Accountant for Petitioner Company is present. He informed the Tribunal that, reports are not available with R.D office when he enquired with the R.D office. He is directed to pursue with the ROC and send the reports to this Tribunal to proceed further. He is also directed to file Affidavit of the Company Authority for any disposing by R.D. List it on 13/11/2017.

of the matter

[Signature]
Member (T)

[Signature]
Member (J)